

IN THE HIGH COURT OF JHARKHAND AT RANCHI

WP(S) No. 6107 of 2011

Om Prakash Singh
..... **Petitioner**
Versus
The State of Jharkhand & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Abhay Kumar Mishra, Advocate

For the Respondent-State : Mr. Rahul Saboo, S.C.-III

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16/Dated:17/04/2021:

Heard, Mr. Abhay Kumar Mishra , learned counsel for the petitioner
and Mr. Rahul Saboo, learned counsel for the State.

This petition has been heard through Video Conferencing in view of
the guidelines of the High Court taking into account the situation arising due
to COVID-19 pandemic.

At the request of the learned counsel for the petitioner as well as
respondent-State, let this matter appear on 11.06.2021.

(Sanjay Kumar Dwivedi, J.)